



**Central Administrative Tribunal
Principal Bench: New Delhi**

**C.P. No. 121/2021 in
O.A. No. 4463/2017**

This the 26th day of August, 2021

Through Video Conferencing

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Kusum Lata,
D/o Sh. Satya Narain Yadav,
W/o Sh. Mahesh Kumar,
R/o RZ-98, B Block, Phase – III,
Prem Nagar, Najafgarh,
New Delhi – 110043.

...Petitioner

(By Advocate: Mr. Anil Mittal)

Versus

Sh. Santosh D Vaidya,
Chairman, Delhi Subordinate Services Selection
Board,
F-18, Karkardooma Institutional Area,
Delhi – 110092.

...Respondent

(By Advocate: Mr. Amit Yadav)



ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

Learned counsel for the petitioner submits that the order dated 05.03.2021 passed by this Tribunal in OA No. 4463/2017 has already been complied with.

2. Hence, the Contempt Petition is closed.

(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

/lg/Mbt/vb